

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7778/2024

(Arising out of impugned final judgment and order dated 27-02-2024 in CRLMA(SOS) No. 1/2023 passed by the High Court of Gujarat at Ahmedabad)

VIKAS PRAHLADBHAI THAKOR

Petitioner(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

(IA No.127603/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.127605/2024-EXEMPTION FROM FILING O.T.)

Date : 28-06-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE UJJAL BHUYAN  
(VACATION BENCH)

For Petitioner(s) Mr. Ashutosh Ghade, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner sought permission to withdraw the Special Leave Petition.

His submission is placed on record.

The Special Leave Petition is dismissed as withdrawn.

(RADHA SHARMA)  
COURT MASTER (SH)

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)